

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 25.01.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1079 of 2021	DMI Finance Pvt. Ltd. Vs. Chandgi Ram Real Estate Consultants Pvt. Ltd. & Anr.	Vipul Ganda	Ateendra S. Singh Farrukh Khan-R1 Shashwat Anand Shashwat Parihar-R2
2.	Comp. App. (AT) (Ins) No. 81 of 2022	Kilburn Engineering Ltd. Vs. DCW Ltd.	Phalguni Nigam	
3.	Comp. App. (AT) (Ins) No. 86 of 2022	Ashish Sudeshkumar Goyal, Suspended Director of Superchem Coatings Pvt. Ltd. Vs. Padam Electronics & Anr.	Vikas Bhadauhia	

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By order of Hon'ble Chairperson

-sd/-

Registrar